

# **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

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## **TWENTY NINTH REPORT**

(Presented on 14.03.2022)

The Business Advisory Committee held a sitting on Friday, the 11<sup>th</sup> February, 2022.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- (1) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022. **1 Hour**  
*[For revision of List of Scheduled Tribes (ST) in Tripura]*

*(Consideration and passing)*

- (2) The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022, after it is passed by Rajya Sabha. **2 Hours**  
*[For revision of List of SC and ST in Jharkhand]*

*(Consideration and passing)*

- (3) The committee further recommended that discussion and voting on Demands for Grants for 2022-2023 of the following Ministries may be taken up:-

(i) Railways

(ii) Road Transport & Highways

(iii) Civil Aviation

(iv) Ports, Shipping and Waterways

**May be taken up together.**

3. The committee also recommended that the discussion and voting on Demands for Grants of other Ministries/Departments may be decided later on.

**NEW DELHI;**  
**11<sup>th</sup> February, 2022**  
**Magha 22, 1943 (Saka)**

**Om Birla**  
**Chairperson,**  
**Business Advisory Committee.**